

**NATIONAL COMPANY LAW TRIBUNAL  
CUTTACK BENCH  
CUTTACK**

**ORDER SHEET OF THE HEARING ON 13<sup>th</sup> JULY, 2021, 03:00 P.M.**

CA (CAA) No. 3/CB/2021, CA No. 26/CB/2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.  
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

|                     |                           |
|---------------------|---------------------------|
| Name of the Company | Electrosteel Casting Ltd. |
| Under Section       | 230-232                   |

For Petitioner (s)

Mr. D. N. Sharma, Adv.  
Mr. Trivikram Khaitan, Adv.  
Mr. Shounak Mitra, Adv.  
Mr. Saroj Kumar Ray, CS  
Mr. S. K. Rout, Adv.

For Respondent (s)

**ORDER**

CA No. 26/CB/2021 is in the nature of urgency application. Since, CA (CAA) No. 03/CB/2021 is already on board today for hearing nothing survives in CA No. 26/CB/2021 and it shall stand disposed of.

CA (CAA) No. 03/CB/2021, Reserved for Order.

Sd

**Satya Ranjan Prasad  
Member (Technical)**

Sd

**Rajasekhar V.K.  
Member (Judicial)**